

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI
ABSTRACT**

CIVIL JUDGE (SENIOR DIVISION) – Transfer and Posting of Civil Judge (Senior Division) – ORDERS - ISSUED.

ROC.NO.599/2024-B.SPL.

NOTIFICATION NO.498–B.SPL.

DATED:26.07.2024.

The High Court made the following transfer and posting of Civil Judge (Senior Division):-

Smt. M.V.N.Padmaja, I Additional Chief Metropolitan Magistrate, Visakhapatnam, is transferred and posted as Principal Civil Judge (Senior Division), Chittoor (post kept vacant).

- i) Smt. M.V.N.Padmaja, shall handover charge of her post to the Chief Metropolitan Magistrate, Visakhapatnam and proceed to her new station. She shall take charge of her post from Additional Civil Judge (Senior Division), Chittoor.
- ii) The Chief Metropolitan Magistrate, Visakhapatnam shall be in full additional charge of the post of I Additional Chief Metropolitan Magistrate, Visakhapatnam, until further orders.

NOTE: 1. The officer shall get herself relieved and join in her new post on **or before 12.08.2024 without fail.**

2. The Order placed in the High Court's Website <http://aphc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The officer and Incharge officer concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
5. The Principal District Judges, Visakhapatnam and Chittoor.
6. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.

7. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram village, near A.P. Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District – 522238, Andhra Pradesh.
8. The I Additional District and Sessions Judge, Visakhapatnam and Chittoor.
9. The I Additional Chief Metropolitan Magistrate, Visakhapatnam.
10. The Chief Metropolitan Magistrate, Visakhapatnam.
11. The Principal Civil Judge (Senior Division), Chittoor.
12. The Additional Civil Judge (Senior Division), Chittoor.
13. The District Treasury Officers, Visakhapatnam and Chittoor.

- 14. THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh.